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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : CP/47/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan
NAME OF THE RESPONDENT(S) : Lyton Power Systems Pvt Ltd & 2 Ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	M.K. PREETHA for KSR & Co	Counsel for Petitioners	MK Preetha
2)	Sandeep Kumar for Citi Vishnu	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel for respondents present and submitted that an application under Sec.8 of Arbitration & Conciliation Act, 1996 has been filed and the same is yet to be listed. He prayed for time. Time is enlarged at request. Put up on 06.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)